

**IN THE HIGH COURT OF BOMBAY AT GOA****STM NO.1195 of 2020****The Disciplinary Authority/  
School Managing Committee****..... Petitioner****V e r s u s****Mr. Anil Govind Naik and anr.****..... Respondent**

Mr. Chirag Angle, Advocate for the Petitioner.

Mr. Parag Rao, Advocate for Respondent no.1.

Ms. Maria Correia, Addl. Government Advocate for Respondent no.2.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 30th JULY, 2020.****ORDER:**

The petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 7/8/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**